

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1258/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 22nd February, 2021.

Sub:- **Extension of station leave permission.**

Ref:- Your letter No. DJDH/774/2021 dated 18.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for extension of headquarter leave permission, along with the official vehicle, at your own cost, till the morning of 18.02.2021, has been granted.

Yours faithfully,

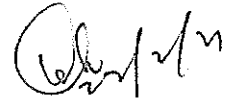
Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/1259/A, dated 22.2.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court



JT.REGISTRAR (VIGILANCE)

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